

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Foundation Course (Second Phase) for District Judges (Entry Level) Directly appointed from the Bar

(22.10.2018 to 02.11.2018)

(First Week - 22.10.2018 to 27.10.2018)

DATE/ DAY	SESSION - I 09.45 am to 10.30 am	SESSION - II 10.30 am to 11.45 am	SESSION - III 12.00 noon to 1.30 pm	SESSION - IV 2.15 pm to 3.30 pm	SESSION - V 3.45 pm to 5.00 pm
22.10.2018 (Monday)	Inauguration of the Course and sharing of experiences by the participants and understanding of problems faced by them. - By Officers of the Academy		Key issues relating to Limitation Act - By Shri Awdhesh Kumar Gupta Faculty Senior, MPSJA	Discussion on – Probate Proceedings - By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA. with Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Special procedure relating to matters concerning the Family – Order 32 A C.P.C. - By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA.
23.10.2018 (Tuesday)	Presentation on Proof of Will - By Group I	Key issues relating to M.P. Accommodation Control Act, 1961 (Contd....) - By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Key issues relating to M.P. Accommodation Control Act, 1961 - By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Key issues relating to revenue records and disputes relating to land under M.P.L.R.C. (Contd....) - By Shri M.C. Soni Retd. ADJ, Jabalpur	Key issues relating to revenue records and disputes relating to land under M.P. LRC. - By Shri M.C. Soni Retd. ADJ, Jabalpur
24.10.2018 (Wednesday)	Presentation on Hindu Succession Act By Group II	Key issues relating to Supplemental proceedings under Section 94 and O. 38, 39, 40 CPC (Contd....) - By Shri Awdhesh Kumar Gupta Faculty Senior, MPSJA	Key issues relating to Supplemental proceedings under Section 94 and O.38, 39, 40 CPC - By Shri Awdhesh Kumar Gupta Faculty Senior, MPSJA	Issues relating to Declaratory suits - By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Civil Jurisdiction: inherent powers & Allied issues U/S 148 to 152 C.P.C. - By Shri S. N. Khare, Former District & Sessions Judge
25.10.2018 (Thursday)	Presentation on Specific Performance of Contract with new amendments - - By Group III	Discussion on Claims u/s 163-A M.V. Act - By Shri Sudeep K. Shrivastava, Additional Director, MPSJA	Discussion on defences available to Insurance company and pay & recover - By Shri Awdhesh Kumar Gupta Faculty Senior, MPSJA	Claim cases u/s 166 M.V. Act - Death cases post Pranay Sethi scenario - By Shri Suresh Kumar Choubey (Sr.), V ADJ, Jabalpur	Issues relating to N.I. Act - By Shri Awdhesh Kumar Gupta Faculty Senior, MPSJA

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26.10.2018 (Friday)	Presentation on – Law of Precedents – By Group IV	Issues relating to Protection of Women from Domestic Violence Act (Contd...) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Issues relating to Protection of Women from Domestic Violence Act – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Discussion on provisions of O. 11 & 12 C.P.C. – By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA.	Monthly inspection of Courts – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA
27.10.2018 (Saturday)	Presentation on – Section 27 Evidence Act – By Group V	An overview of cases under NDPS Act, 1985 (Contd.....) - By Smt. Mamta Jain, Sp. Judge (Atrocities) Sidhi	An overview of cases under NDPS Act, 1985 - By Smt. Mamta Jain, Sp. Judge (Atrocities) Sidhi	An overview of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (Contd....) – By Shri Axay Kumar Dwivedi, I ADJ, Jabalpur	An overview of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 – By Shri Axay Kumar Dwivedi I ADJ, Jabalpur

Note:-

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Schedule of the Foundation (Second Phase)/ Advance Course for District Judges (Entry Level)
(22.10.2018 to 02.11.2018)

(Second Week - 29.10.2018 to 02.11.2018)

DATE/ DAY	SESSION - I 09.45 am to 10.30 am	SESSION - II 10.30 am to 11.45 am	SESSION - III 12.00 noon to 1.30 pm	SESSION - IV 2.15 pm to 3.30 pm	SESSION - V 3.45 pm to 5.00 pm
29.10.2018 (Monday)	Presentation on Section 32 Evidence Act - By Group – I	(i) Marshaling & Appreciation of evidence in criminal trial – Partisan witness, solitary witness, hostile witness, police witness, child witness, chance witness, injured witness & defence witness (ii) Right of private defence including non-explanation of injuries accused person - By Sanjeev Kalgaonkar, Director, MPSJA	Offences of rape and other sexual assaults in the light of recent laws - By Sanjeev Kalgaonkar, Director, MPSJA	Key issues relating to trial of Juvenile in conflict with law before children courts - By Shri Awdhesh Gupta Faculty Senior, MPSJA	Issues and procedure relating to POCSO Act - By Shri Awdhesh Gupta Faculty Senior, MPSJA
30.10.2018 (Tuesday)	Presentation on - Section 498-A IPC - By Group – II	Sentencing Policy – Probation of Offenders Act and Quantum of Sentence & Imposition of Death sentence - By Shri Vijay Chandra, Member Secretary, MPSSA, Jabalpur	Matter relating to Section 357, 357A CrPC and Victim Compensation Scheme - By Shri Vijay Chandra, Member Secretary, MPSSA, Jabalpur	Discussion on Bail (Contd...) - By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA.	Discussion on Bail - By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA.
31.10.2018 (Wednesday)	Presentation on Section 302 & 304 IPC - By Group – III	Procedure in matters of Adoption with reference to JJ Act, 2015 and CARA Rules - By S.N. Khare, Retd. District Judge	Law relating to Succession of Property of Hindu Women - By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Offences relating to Electricity Act (Contd...) - By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA with Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Offences relating to Electricity Act - By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA with Smt. Sangeeta Yadav, Faculty Junior, MPSJA

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01.11.2018 (Thursday)	Presentation on - Defective Investigation - By Group – IV	Criminal Revisions against order of other Departments - By Shri Sudeep Kumar Shrivastava Additional Director, MPSJA	Introduction to Cyber law and Cyber Crimes - By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Electronic records – Proof and Procedure – (i) CCTV Footage, (ii) CDR, (iii) Video/Photo (iv) E-mail (v) SMS & Whatsapp (Contd.....) - By Shri Yashpal Singh, OSD, MPSJA	Electronic records – Proof and Procedure – (i) CCTV Footage, (ii) CDR, (iii) Video/Photo (iv) E-mail (v) SMS & Whatsapp - By Shri Yashpal Singh, OSD, MPSJA
02.11.2018 (Friday)	Presentation on - Electronic Evidence - By Group – V	Discussion on Judgment writing in Civil appeal - By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on Judgment writing in Session Trial - By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Procedure relating to P. E's. & D.E's. and writing of report - By Shri Rajesh Gupta, District Judge (Inspection), High Court of M.P., Jabalpur	Open interaction with participants followed by valedictory - By Shri Rajesh Gupta, District Judge (Inspection), High Court of M.P., Jabalpur & Officer of the Academy

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- (3) Use of Cell Phones in lecture room is strictly prohibited.
- (4) Yoga sessions shall be conducted every day from 7.00 am to 8.30 am in which participation is mandatory.

DIRECTOR